



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 26-09-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil First Appeal No. 523/13 Balkishan Vs. Parwati	S.K. Bansal	Kapil Bardhar
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 405/12 Babu Lal Vs. Mathura Prasad Gulab Devi Arya Kanya Pathsala Education Trust	Ajay Kumar Bajpai	Prem Kumar Jatav
3	Sh. J.D. Sharma, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 2343/15 Thakur Sh. Govind Dev Ji Vs. Najmuddin	Rajneesh Gupta	D.K Dixit
4	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil First Appeal No. 658/03 Sushila Vs. Smt. Suraj Devi	M.M. Ranjan	Amod Kasliwal
5	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil First Appeal No.106/15 Rajendra Prasad vs. OmPrakash	Madhav Mitra	L.M. Bhardawaj
6	Sh. Pankaj Gupta, Advocate	S.B. Civil First Appeal No. 552/03 Jameel Vs. Ekhlak	Ashok Sharma	Sudesh Bansal
7	Smt. Nirmala Sharma, Advocate	S.B. Civil Writ Petition No. 9783/12 Ashok Kumar Gambheer Vs. Bal Kishan	Bipin Gupta	Hemendra Goyal
8	Sh. Ashok Sharma, Advocate	S.B. Cr. Misc. Petition No. 3323/16 Mahaveer Vs. State	Saransh Saini	Dharmendra Barala
9	Sh. Sudesh Bansal , Advocate	S.B. Civil First Appeal No. 275/10 UOI Vs. Aishwarya Mahajan	Shailesh Prakash Sharma & Nikhil Simlot	S.S. Hora
10	Sh. Vikash Jain	S.B. Cr. Misc. Bail Application No. 10864/16 Mohan Lal Vs. State	Ashvin Garg	Mohar Pal Meena
11	Sh. Ravi Bhojak , Advocate	S.B. Civil Misc. Appeal No. 86/11 Poonam Joshi VS. Archana	Sanjay Mehrishi	Arvind Bhardwaj

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Anu Chaudhary)

Full Time Secretary, RHCLSC

Mediation Centre,

Rajasthan High Court,

Jaipur.

“Help The Needy –Timely Help May Create History”



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Cause List Date 27-09-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Smt. Madhuri Singh , Advocate	D.B. Civil Misc. Appeal No. 2515/14 Sanju Kanwar Vs. Govind Singh	Vijay Yadav	Ashwin Garg
2	Sh. Manoj Sharma, Advocate	S.B. Civil First Appeal No. 57/15 Surendra Singh Chawla Vs. Koshalya	S.S. Hora	O.P. Mishra
3	Sh. Manoj Sharma, Advocate	S.B. Cr. Revision Petition No. 895/12 Santosh Sharma Vs. State	Rajeev Surana	
4	Sh. Swaraj Sharma , Advocate	D.B. Civil Misc. Appeal No. 1337/16 Naveet Saraf Vs. Smt. Neeta Saraf	Rahul Sharma	Sanddep Taneja

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By Order
(Anu Chaudhary) *24.9.16*
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur.

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